

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL. A. NO..../2006 @ SLP(Cr1.) No. 2787/2005

SYED IBRAHIM
Appellant (s)

VERSUS

STATE OF ANDHYA PRADESH
Respondent (s)

Date : 27/07/2006 This appeal was called on for judgment today.

For Appellant (s) Mr. A.SUBba Rao, Adv.

For Respondent(s) Ms. D.Bharathi Reddy, Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounce
Lokeshwar Singh Bench comprising His Lordship and Hon'ble Mr. Justice
Panta.

Leave granted.

The appeal is allowed in terms of the signed judgment.

(Shashi Sareen)

(Vijay Aggarwal)

Court Master

Cour

t Master

Signed Reportable judgment is placed on the file.